

- (4) ग्रामीण स्वास्थ्य एवं समृद्धि के लिए कृषिनाशी शोधधारा।
- (5) कृषिनाशी शोधधारा की उपलब्धि के लिए प्रक्रिया को सुगमवाही बनाना। तथापि, सेमिनार के निर्णय और अभी संघ से प्राप्त होनी हैं।

Food for Work Programme in Andaman and Nicobar Islands

7009. SHRI MANORANJAN BHAKTA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a continuous demand has been received by the Government for implementing "food for work" scheme in the Union Territory of Andaman and Nicobar Islands and if so, what action Government contemplated to take;

(b) whether Government had received any proposal from the Administration of Union Territory of Andaman and Nicobar Islands; and

(c) if so, action taken thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) No demand has so far been received for implementation of Food for Work Programme in Union Territory of Andaman and Nicobar Island in fact, the Andaman and Nicobar Administration have regretted their inability to implement the scheme when the matter was taken up with them in October, 1978.

(b) Not yet.

(c) Question does not arise.

Delay in Allotment of Land to Registered Societies

7010. SHRI S. S. LAL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the number of housing societies which have not been able to get land allotted to them for the last

five years or more in the Capital even though those are registered societies;

(b) the reasons for not giving them any suitable land so far; and

(c) when it is likely to be done?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Expenditure on Adult Education in States

7011. SHRI M. RAM GOPAL REDDY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the total expenditure incurred so far on the implementation of the adult education scheme in the country, State-wise; and

(b) what are the achievements in each State as on 31st March, 1979?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) The information is being collected and will be laid on the Table of the House.

Sale of Potato and Sugarcane at Low Price in U.P.

7012. SHRIMATI MOHSINA KIDWAI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that due to the failure of the Government to lift potato and sugarcane surplus in U.P. the commodities are selling at the lowest or are just being wasted for want of proper market;

(b) if so, the reasons for this negligence on the part of the concerned authorities and Government agencies to come to the rescue of the farmers; and

(c) what steps are being taken as measures for improvement?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) Potato. The marketing of potatoes in the country is done through the normal channels of trade. The estimates regarding the production of potato in this year in the State is due to become available sometimes after the middle of June, 1979. However, the indications were received of the production of large crop of potato in U.P. State during the current year. Due to the increased production of potatoes, the rates are lower in comparison to last year. The weather remained unfavourable at the time of digging of potato but no information regarding wasting has been received so far.

(c) The Central and State Governments have been anxious to arrest the fall in the price of potatoes. Some of the measures that have been taken are indicated as under:—

- (i) Exports of potatoes from India were permitted by Government by various cooperatives and other agencies on the basis of canalisation through NAFED.
- (ii) For encouraging exports still further potatoes exports under OGL basis were allowed by Government w.e.f. 3rd February, 1979.
- (iii) In the State of U.P. a joint venture has also been agreed to between NAFED and Apex Cooperative Marketing Federation for making commercial purchase of potatoes. They have also increased the number of purchase centres for purchasing potatoes.
- (iv) The Ministry of Railways have been approached from time to time to increase the supply of railway wagons to transport potatoes from the centres of

production to consuming centres.

- (v) In the State of U.P. there are 482 cold stores and their storage capacity is about 11.50 lakh MT. In order to increase the storage capacity in the State permission for the construction/extension of storage capacity of cold stores is liberally accorded. This year permission for the construction of 101 new cold stores and for permission for the extension of the cold storage capacity to 38 cold storages have been accorded.

Sugarcane

(a) to (c) The statutory minimum prices fixed for sugar factories in U.P. ranges between Rs. 10.0 and Rs. 12.71 per quintal. As regards Khandsari Units, the State Government has fixed minimum price of sugarcane payable by Khandsari Units in the State at Rs. 6 per quintal.

The sugar factories in Uttar Pradesh are reported to be crushing the bonded cane and are paying statutory minimum cane prices. The power crushers/Khandsari units are also reported to be paying better price than last year for cane. As a result there is said to be cane diversion at the out centres of sugar factories to khandsari units in some cases in western Uttar Pradesh. The question of cane wastages does not arise.

Compensation for taking over Land by DDA

7013. SHRI BALAK RAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state.

(a) whether it is a fact that 9.83 acres of land of village Nangal Raya, New Delhi was de-requisitioned by the Collector of Delhi in pursuance of orders of the President of India in January, 1975;

(b) whether it is a fact that a part of the said land measuring 8 bighas 2